

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**NAOLIN INFRASTRUCTURE PRIVATE LIMITED OPERATING AS EPC IN POWER**  
**AND INFRASTRUCTURE INDUSTRY**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>M/s.Naolin Infrastructure Private Limited</b> <b>CIN: U45200TG2010PTC068516</b>
2.	Address of the registered office	H.No. 6-3- 1090/1/1, 3 <sup>rd</sup> Floor, Uma Hyderabad House, Raj Bhavan Road, Somajiguda, Hyderabad – 500 082 Telangana
3.	URL of website	<a href="http://www.naolininfra.com/">http://www.naolininfra.com/</a>
4.	Details of place where majority of fixed assets are located	Hyderabad in Telangana State and equipment's at sites in various parts in the country
5.	Installed capacity of main products/ services	Not applicable – Corporate Debtor undertakes projects based on participation in Tenders.
6.	Quantity and value of main products/ services sold in last financial year	Turnover as per the latest available audited financials: For FY 2022-23 Rs.168.07 crores. For FY 2023-24 not available.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Latest available audited financials for FY 2022-23 can be obtained by writing to email to the Resolution Professional at: <a href="mailto:cirp.naolin@gmail.com">cirp.naolin@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by writing to email to the Resolution Professional at: <a href="mailto:cirp.naolin@gmail.com">cirp.naolin@gmail.com</a>
10.	Last date for receipt of expression of interest	07-09-2024
11.	Date of issue of provisional list of prospective resolution applicants	17-09-2024
12.	Last date for submission of objections to provisional list	22-09-2024
13.	Date of issue of final list of prospective resolution applicants	02-10-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07-10-2024
15.	Last date for submission of resolution plans	06-11-2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.naolin@gmail.com">cirp.naolin@gmail.com</a>

Date: 23-08-2024  
Place: Hyderabad

Maligi Madhusudhana Reddy,  
Resolution Professional,  
Naolin Infrastructure Private Limited  
Regn. No. IBBI/ IPA-001/IP-P00843/ 2017-2018/11427  
AFA: AA1/11427/02/291024/106193,  
valid up to 29-10-2024  
MMR Lion Corp, 4th Floor, HSR Eden,  
Beside Cream Stone, Road No.2,  
Banjara Hills, Hyderabad, Telangana-500034  
Email: [cirp.naolin@gmail.com](mailto:cirp.naolin@gmail.com)